

Item-20

M.A.2712/2003
M.A.2776/2003
O.A.1611/2002

15.1.2004

Present: Shri R.M.Singh, counsel for the applicant
Shri R.N.Singh, counsel for respondents

M.A.2712/2003

The only prayer made on behalf of the respondents is that time may be extended to comply with the directions of this Tribunal by 15.1.2004. Today being the said day, no further directions are required to be issued. The petition has become infructuous. Dismissed as such.

Urgyam

(R.K. Upadhyaya)
Member (A)

Ag

(V.S. Aggarwal)
Chairman.

/dkm/